

गेहूँ केवल रेलगाड़ी द्वारा ही भेजा जावे और मोटरों द्वारा नहीं ;

(ख) यदि हां, तो सरकार ने क्या कार्य-वाही की है ; और

(ग) रास्ते में गेहूँ की चोरी रोकने के लिये सरकार ने क्या उपाय किये हैं ?

साक्ष तथा कृषि मन्त्रालय में उपमन्त्री (श्री व० रा० चव्हाण) : (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

(ग) कोई विशेष उपाय नहीं अपनाये गए हैं। पंजाब को प्रेषित गेहूँ की रक्षा भी रेल के सामान्य सुरक्षा प्रबन्धों के अधीन होती है।

Prices of Sugarcane

867. **Shri Onkar Lal Berwa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that increased prices of sugarcane have been announced for four more States;

(b) if so, the names of those States where increased rates had been announced earlier; and

(c) the amount likely to be realised from the sugar factories in this connection?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). No general increase in the current price of sugarcane has been made by the Government. Sugarcane (Additional) Price Fixation Authority set up in terms of Clause 3A(4) of the Sugarcane Control Order, 1955 has, however, announced additional prices of sugarcane in respect of sugarcane purchased during the seasons 1958-59 and 1959-60 by sugar factories situated in the States of Andhra Pradesh, Bihar, Kerala, Madras, Madhya Pradesh,

Mysore, Punjab, Orissa, Rajasthan and Uttar Pradesh.

(c) The total amount payable in respect of the announcements made so far is Rs. 6.51 crores. This includes payments to be made by the sugar factories for sugarcane purchased from their own farms also.

Legal aid to Landless Poor

868. } **Shri Bibhuti Mishra:**
} **Shri K. N. Tiwary:**

Will the Minister of Law be pleased to state:

(a) whether any scheme has been formulated by Government for giving legal aid to the landless poor in the rural areas; and

(b) if so, the broad outlines thereof?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) and (b). Administration of legal aid to the poor, including landless poor, is the responsibility of the State Governments. So far as Government is aware, no scheme has been framed by any State Government exclusively for landless poor in rural areas.

Shortage of Milk

869. **Shri Daljit Singh:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 1105 on the 8th December, 1964 and state the progress so far made by the Delhi Milk Scheme to make up the deficit of milk from other sources?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): There has been some improvement in the procurement of milk by the Delhi Milk Scheme. It procured 1648 quintals of milk on 1-3-1965 as against 989 quintals on 1-12-1964.